

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON 28.11.2022 at 02.30 PM THROUGH VIDEO CONFERENCING

---

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON' BLE PRESIDENT  
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

---

IN THE MATTER OF : KPK Engineering Company Pvt Ltd

MAIN PETITION NUMBER : CP/1177/IB/2018

(IA/MA) APPLICATION NUMBERS

IA/685/IB/2020

---

**ORDER**

The Applicant is represented by the Ld. Counsel Ms. Pavithra Dayalan through video conferencing mode. Placed before us is a memo filed by the Ld. Counsel.

It appears that the memo is having a different prayer than what was averred by the Ld. Counsel during the hearing. It is observed that without reading the memo, the Ld. Counsel has filed the same before this Tribunal. Ld. Counsel seeks leave to file better affidavit in the matter. The Applicant is directed to file the same within seven days from today.

List the matter on 16.12.2022 for further hearing.

-sd-

(SAMEER KAKAR)  
MEMBER (TECHNICAL)

MS

-sd-

(JUSTICE RAMALINGAM SUDHAKAR)  
PRESIDENT